

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Chali-puzha, a tributary of Chaliyar is proposed to be harnessed for hydel power generation.

(b) The investigation are still in progress. The question of implementation of the scheme does not, therefore, arise at this stage.

Doctors in Central Health Service

1590. { Shri J. B. S. Bist:
Shri Bal Krishna Singh:
Shri Rajdeo Singh:
Shri Jedhe:
Shri Sumat Prasad:
Shri Pratap Singh:
Shri Bishwanath Roy:
Shrimati Savitri Nigam:
Shri Balkrishna Waznik:
Dr. P. Mandal:

Will the Minister of Health be pleased to state:

(a) the number of Doctors in the scale of Rs. 325-800 and the number of Doctors (Specialists) in the scale of Rs. 1,300-1,600 in the Central Health Service;

(b) how many Doctors with M.B.B.S. qualifications in the Central Government Health Service have been promoted to higher grades departmentally since 1954 up-to-date; and

(c) the number of Doctors other than those working as Consultants and Administrators who are in the grade of Rs. 1,600-2,000?

The Minister of Health (Dr. Sushila Nayar): (a) 904 Doctors have been appointed to Category 'E' of the Central Health Service in the scale of pay of Rs. 325-800 at its initial constitution under Rule 7 of the Central Health Service Rules. In addition, 173 Doctors have been appointed to this category by direct recruitment. 54 Doctors have been appointed (including Specialists) to Category 'B' of the Central Health Service in the scale of pay of Rs. 1,300-1,600 at its initial constitution and 7 Doctors

have been appointed to this category by direct recruitment.

(b) Nil.

(c) 10.

12.00 hrs.

RE: CALLING ATTENTION NOTICE AND MOTIONS FOR ADJOURNMENT—(Query)

Mr. Speaker: Now, papers to be laid on the Table.

Shrimati Renu Chakravartty (Barrackpore): Before you take that up, on this question of the use of lethal gas in Viet Nam you told me that the procedure do not allow me to raise it here.

Mr. Speaker: I have not allowed it.

Shrimati Renu Chakravartty: You said that the rules and regulations do not permit it. I have looked into the rules and regulations and I find that the only impediment standing in the way is your permission. Otherwise, I am permitted to draw the attention of the Minister to any matter of urgent public importance, and the situation obtaining in Viet Nam is really very serious. It is all the more important to us because an Indian is the Chairman of the International Commission in Viet Nam.

Mr. Speaker: If I have not given my permission, how can it be raised?

Shrimati Renu Chakravartty: It can be raised because I feel that although the convention is that we should either come to your chamber and talk to you, or submit to your decision; there are moments in history when such important questions like the use of poison gas or lethal gas by a country which will affect the whole of mankind is taking place then an exception should be made in the convention. I hope you will permit me to raise this question and request the Prime Minister, who is